## Foreign collaboration for consumer goods

1690. SHRI KAPIL VERMA; Will the Minister of INDUSTRY be pleased to state;

- (a) whether •Consumer Goods' include items like Cross pen Pepsi Cola, General Food items which are to be made by Kothari as reported in Economic Times of January 20, 1987
- (b) if so, whether foreign collaborations with equity participation will not be permitted; and
- (c) if not, then under what circumstanc es will it be permitted?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) and (c) Government's policy is that foreign collaboration, financial or tecnni-cai, is not ordinarily recessary for consumer products. However, foreign collaboration for manufacture of consumer products is considered on merits if such collaboration is justified taking into consideration factors such as the nature of technology involved, availability of indigenous technology, potential for export earnings and the like.

## Assiets and turn over of MRTP Houses

- 1691. SHRI CHANDRIKA PRASAD TRIPATHI: Will the Minister of INDUS TRY be pleased to state
- (a) the total assets turn-over and gross profits and paid-up capital of each MRTP Housg and of the 20 largest houses during the year 1985-86 and 1986-87; and
- (b) the share of all the MRTP houses and 20 largest houses in the total assets of the corporate private sector during the period?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) A statement showing assests,

turn-over, profit before tax and paid-up-capital for the accounting periods ended during the year 1985 of companies registered under section 26 of the MRTP Act and belonging to large industrial houses ranked according to their assets in annexed. [See Appendix CXLIII, Annexure No. 77], The information for the year 1986 is not available as the balance sheets of all MRTP Companies for the financial year ending in 1986 are not yet available.

(b) The share of all the MRTP Houses and 20 largest houses ranked according to their assets in 1983 in the total estimated assets of non-government companies for the year 1983-84 was 48.12 Per cent and: 24.80 per cent respectively.

## Power Break down in the Capital

- 1692. SHRI MUKHTIAR SINGH MALIK. Will the Minister of ENERGY be pleased to state:
- (a) whether it is a fact that there was a major power breakdown in the capital for nearly two hours on 21st July, 1987;
  - (b) if so, what are the reasons therefor;
- (c) how far it has affected the industrial units of the capital; and
- (d) what steps are being taken to avert such crisis in future in the capital?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI); (a) to (d) The information is being collected and will be laid on the Table of the House.

## Investment on non conventional energy system

1693. PROF. B. RAMACHANDRA RAO: SHRI ADINARAYANA REDDY:

SHRI G. SWAMY NAIK:

Will the Minister of ENERGY be pleased to state:

(a) what is the total investment made so far on non-convention energy system installed already;